

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-02-2024 AT 02:30 PM**

CA 24 & 31/2021, CA 13/2022 in Company Petition/20/2021
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mr. Myadam Kartikeya

...Petitioner

VS

M/s. Bambino Agro Industries Limited & 12 Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. ASHISH VERMA, HON'BLE MEMBER (TECHNICAL)**

ORDER

CA 24 & 31/2021, CA 13/2022

Learned Counsel Mr D V A S Ravi Prasad counsel for Respondent no.5, Learned Counsel Ms Siva Praneetha for Respondent No. 1 to 3 and Learned Counsel Mr K Sai Prashanth Reddy for Company Petitioner present through Video Conference. As it being a special bench, matter adjourned to 29.02.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)